

1

CONC-1612-2024

IN THE HIGH COURT OF MADHYA PRADESH AT GWALIOR

BEFORE

HON'BLE SHRI JUSTICE MILIND RAMESH PHADKE ON THE 22nd OF MARCH, 2025

CONTEMPT PETITION CIVIL No. 1612 of 2024

KAUSHAL KISHORE SINGH GAUR

Versus

SMT. G. V. RASHMI

Appearance:

Ms. Vrinda Dixit - Advocate for the petitioner.

ORDER

Counsel for the petitioner prays for withdrawal of the present contempt petition with liberty to file fresh petition in accordance with law.

Prayer is accepted.

With the aforesaid liberty, the present petition is dismissed as withdrawn.

(MILIND RAMESH PHADKE)
JUDGE

pwn*